

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated: 10.04.2026**

**No. 360A:** The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below are transferred and posted as Civil Judge (Junior Division) in the judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table.

As mentioned in column no. 4, the officers are also vested with the powers under Sub-Section (2) of Section-19 of the Bengal, Agra and Assam Civil Courts Acts, 1887, (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts Bihar Amendment Act, 2013 (Act 14 of 2014) to try under ordinary procedure original suits of Pecuniary and Territorial Jurisdiction.

As further mentioned in column no. 4, the officers are also vested with powers of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary Pecuniary and Territorial Jurisdiction.

The powers vested as per column no. 4, should not be exercised by the officers concerned unless it is published in the Bihar Gazette or in the District Gazette.

Sl. No.	Name of the Officer with designation and present place of posting	1. Designation at the new station 2. Place where the officer is to be ordinarily stationed at. 3. Name of the Judgeship in which appointed on transfer.	Special Power with which the Officer is vested at the new station 1. Under the Bengal, Agra and Assam Civil Court Acts (under ordinary procedure). 2. Under the Provincial Small Causes Courts Act, 1887.
1	2	3	4
1.	Sri Rahul Dutta J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Katihar	(a) Civil Judge (Jr. Division) (b) Katihar (c) Katihar	(a) Rs.1,50,000/- within the local limits of Katihar Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Katihar Civil Judge (Junior Division).
2.	Ms. Shalini Shukla J.M.1st Class, Bhabhua	(a) Civil Judge (Jr. Division) (b) Bhabhua (c) Kaimur	(a) Rs.1,50,000/- within the local limits of Bhabhua Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Bhabhua Civil Judge (Junior Division).

			Division).
3.	Sri Vikramaditya Mishra J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Bhojpur at Ara	(a) Civil Judge (Jr. Division) (b) Ara (c) Bhojpur	(a) Rs.1,50,000/- within the local limits of Ara Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Ara Civil Judge (Junior Division).
4.	Ms. Archana Kumari J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Begusarai	(a) Civil Judge (Jr. Division) (b) Begusarai (c) Begusarai	(a) Rs.1,50,000/- within the local limits of Begusarai Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Begusarai Civil Judge (Junior Division).
5.	Ms. Trisha Roy J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Kishanganj	(a) Civil Judge (Jr. Division) (b) Kishanganj (c) Kishanganj	(a) Rs.1,50,000/- within the local limits of Kishanganj Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Kishanganj Civil Judge (Junior Division).
6.	Ms. Juhi Sharma J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Bettiah (West Champaran)	(a) Civil Judge (Jr. Division) (b) Bettiah (c) West Champaran	(a) Rs.1,50,000/- within the local limits of Bettiah Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Bettiah Civil Judge (Junior Division).
7.	Sri Vivek Kumar Upadhya J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Muzaffarpur (E)	(a) Civil Judge (Jr. Division) (b) Muzaffarpur (c) Muzaffarpur	(a) Rs.1,50,000/- within the local limits of Muzaffarpur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Muzaffarpur Civil Judge (Junior Division).
8.	Sri Shiv Kumar Sintu J.M.1st Class -cum- Addl. Civil Judge (Jr.	(a) Civil Judge (Jr. Division) (b) Dhamdaha (c) Purnea	(a) Rs.1,50,000/- within the local limits of Dhamdaha Civil Judge (Junior

	Division), Purnea		Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Dhamdaha Civil Judge (Junior Division).
9.	Sri Aditya Garg J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Bhojpur at Ara	(a) Civil Judge (Jr. Division) (b) Ara (c) Bhojpur	(a) Rs.1,50,000/- within the local limits of Ara Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Ara Civil Judge (Junior Division).
10.	Ms. Garima Singh J.M.1st Class-cum- Addl.Civil Judge (Jr.Division), Patna	(a) Civil Judge (Jr. Division) (b) Patna (c) Patna	(a) Rs.1,50,000/- within the local limits of Patna Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Patna Civil Judge (Junior Division).
11.	Ms. Arpita J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Patna	(a) <b>Execution</b> Civil Judge (Jr. Division) (b) Patna (c) Patna	(a) Rs.1,50,000/- within the local limits of Patna Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Patna Civil Judge (Junior Division).
12.	Ms. Kriti J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Kishanganj	(a) Civil Judge (Jr. Division) (b) Kishanganj (c) Kishanganj	(a) Rs.1,50,000/- within the local limits of Kishanganj Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Kishanganj Civil Judge (Junior Division).
13.	Sri Amit Kumar Pandey J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Bhojpur at Ara	(a) <b>Execution</b> Civil Judge (Jr. Division) (b) Ara (c) Bhojpur	(a) Rs.1,50,000/- within the local limits of Ara Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Ara Civil Judge (Junior Division).
14.	Sri Abhishek Kumar	(a) Civil Judge (Jr. Division)	(a) Rs.1,50,000/- within the

	J.M.1st Class, Gopalganj	(b) Gopalganj (c) Gopalganj	local limits of Gopalganj Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Gopalganj Civil Judge (Junior Division).
15.	Sri Anup Kumar Mishra J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Saran at Chapra	(a) Civil Judge (Jr. Division) (b) Chapra (c) Saran	(a) Rs.1,50,000/- within the local limits of Chapra Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Chapra Civil Judge (Junior Division).
16.	Sri Shashi Kumar J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), East Champaran at Motihari	(a) Civil Judge (Jr. Division) (b) Motihari (c) East Champaran	(a) Rs.1,50,000/- within the local limits of Motihari Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Motihari Civil Judge (Junior Division).
17.	Ms. Shikha Pandey J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Saran at Chapra	(a) Civil Judge (Jr. Division) (b) Chapra (c) Saran	(a) Rs.1,50,000/- within the local limits of Chapra Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Chapra Civil Judge (Junior Division).
18.	Sri Anup Rawat J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Munger	(a) Civil Judge (Jr. Division) (b) Munger (c) Munger	(a) Rs.1,50,000/- within the local limits of Munger Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Munger Civil Judge (Junior Division).
19.	Ms. Pragya Manas J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Buxar	(a) Civil Judge (Jr. Division) (b) Buxar (c) Buxar	(a) Rs.1,50,000/- within the local limits of Buxar Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Buxar Civil Judge (Junior Division).

			Division).
20.	Sri Kamlesh Kumar Singh J.M.1st Class-cum-Addl. Civil Judge (Junior Division), Siwan	(a) Civil Judge (Jr. Division) (b) Siwan (c) Siwan	(a) Rs.1,50,000/- within the local limits of Siwan Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Siwan Civil Judge (Junior Division).
21.	Sri Sushil Kumar Singh J.M.1st Class -cum-Addl. Civil Judge (Jr. Division), Bagaha (West Champaran)	(a) Civil Judge (Jr. Division) (b) Bagaha (c) West Champaran	(a) Rs.1,50,000/- within the local limits of Bagaha Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Bagaha Civil Judge (Junior Division).
22.	Sri Praveen Kumar J.M.1st Class -cum-Addl. Civil Judge (Jr. Division), Saran (Chapra)	(a) Civil Judge (Jr. Division) (b) Chapra (c) Saran	(a) Rs.1,50,000/- within the local limits of Chapra Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Chapra Civil Judge (Junior Division).
23.	Ms. Garima Kumari J.M.1st Class -cum-Addl. Civil Judge (Jr. Division), Buxar	(a) Civil Judge (Jr. Division) (b) Buxar (c) Buxar	(a) Rs.1,50,000/- within the local limits of Buxar Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Buxar Civil Judge (Junior Division).
24.	Sri Arbaz Ansari J.M.1st Class, Danapur	(a) Civil Judge (Jr. Division) (b) Danapur (c) Patna	(a) Rs.1,50,000/- within the local limits of Danapur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Danapur Civil Judge (Junior Division).
25.	Ms. Sneha Kumari J.M.1st Class -cum-Addl. Civil Judge (Jr. Division), Gaya	(a) Civil Judge (Jr. Division) (b) Gaya (c) Gaya	(a) Rs.1,50,000/- within the local limits of Gaya Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Gaya Civil Judge (Junior

			Division).
26.	Sri Abhay Singh J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Aurangabad	(a) Civil Judge (Jr. Division) (b) Aurangabad (c) Aurangabad	(a) Rs.1,50,000/- within the local limits of Aurangabad Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Aurangabad Civil Judge (Junior Division).
27.	Sri Dhananjay Pandey J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Darbhanga	(a) Civil Judge (Jr. Division) (b) Darbhanga (c) Darbhanga	(a) Rs.1,50,000/- within the local limits of Darbhanga Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Darbhanga Civil Judge (Junior Division).
28.	Ms. Ankita Neha J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Siwan	(a) Civil Judge (Jr. Division) (b) Siwan (c) Siwan	(a) Rs.1,50,000/- within the local limits of Siwan Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Siwan Civil Judge (Junior Division).
29.	Ms. Himani Sharma J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Nalanda (Biharsharif)	(a) Civil Judge (Jr. Division) (b) Biharsharif (c) Nalanda	(a) Rs.1,50,000/- within the local limits of Biharsharif Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Biharsharif Civil Judge (Junior Division).
30.	Ms. Vartika J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Gaya	(a) Civil Judge (Jr. Division) (b) Gaya (c) Gaya	(a) Rs.1,50,000/- within the local limits of Gaya Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Gaya Civil Judge (Junior Division).
31.	Ms. Pragya Aishwarya J.M.1st Class -cum- Addl. Civil Judge (Jr.	(a) Civil Judge (Jr. Division) (b) Nawada (c) Nawada	(a) Rs.1,50,000/- within the local limits of Nawada Civil Judge (Junior Division).

	Division), Nawada		(b) S.C.C. Powers of Rs. 1000/- within the local limits of Nawada Civil Judge (Junior Division).
32.	Ms. Pallavi J.M.1st Class-cum- Addl.Civil Judge (Jr.Division), Purnea	(a) Civil Judge (Jr. Division) (b) Purnea (c) Purnea	(a) Rs.1,50,000/- within the local limits of Purnea Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Purnea Civil Judge (Junior Division).
33.	Ms. Sonam Kumari J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Khagaria	(a) Civil Judge (Jr. Division) (b) Khagaria (c) Khagaria	(a) Rs.1,50,000/- within the local limits of Khagaria Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Khagaria Civil Judge (Junior Division).
34.	Sri Pranav Kumar J.M.1st Class, Araria	(a) Civil Judge (Jr. Division) (b) Araria (c) Araria	(a) Rs.1,50,000/- within the local limits of Araria Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Araria Civil Judge (Junior Division).
35.	Ms. Shabnam Zabi J.M.1st Class-cum- Addl.Civil Judge (Jr.Division), Sherghati (Gaya)	(a) Civil Judge (Jr. Division) (b) Sherghati (c) Gaya	(a) Rs.1,50,000/- within the local limits of Sherghati Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Sherghati Civil Judge (Junior Division).
36.	Ms. Niharika Singh J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Begusarai	(a) Civil Judge (Jr. Division) (b) Begusarai (c) Begusarai	(a) Rs.1,50,000/- within the local limits of Begusarai Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Begusarai Civil Judge (Junior Division).

37.	Ms. Kanika Sharma J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Samastipur	(a) Civil Judge (Jr. Division) (b) Samastipur (c) Samastipur	(a) Rs.1,50,000/- within the local limits of Samastipur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Samastipur Civil Judge (Junior Division).
38.	Ms. Srishti Sinha J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Samastipur	(a) Civil Judge (Jr. Division) (b) Samastipur (c) Samastipur	(a) Rs.1,50,000/- within the local limits of Samastipur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Samastipur Civil Judge (Junior Division).
39.	Ms. Anjali Sinha J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Hilsa (Nalanda)	(a) Civil Judge (Jr. Division) (b) Hilsa (c) Nalanda	(a) Rs.1,50,000/- within the local limits of Hilsa Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Hilsa Civil Judge (Junior Division).
40.	Ms. Isha Raj J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Barh (Patna)	(a) Civil Judge (Jr. Division) (b) Barh (c) Patna	(a) Rs.1,50,000/- within the local limits of Barh Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Barh Civil Judge (Junior Division).
41.	Ms. Karishma Kumari J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Daudnagar (Aurangabad)	(a) Civil Judge (Jr. Division) (b) Daudnagar (c) Aurangabad	(a) Rs.1,50,000/- within the local limits of Daudnagar Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Daudnagar Civil Judge (Junior Division).
42.	Sri Aman Kumar J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Sheohar	(a) Civil Judge (Jr. Division) (b) Sheohar (c) Sheohar	(a) Rs.1,50,000/- within the local limits of Sheohar Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/-

			within the local limits of Sheohar Civil Judge (Junior Division).
43.	Ms. Yogita Shree J.M.1st Class, Patna City	(a) Civil Judge (Jr. Division) (b) Patna City (c) Patna	(a) Rs.1,50,000/- within the local limits of Patna City Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Patna City Civil Judge (Junior Division).
44.	Sri Ajit Kumar J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Chapra (Saran)	(a) Civil Judge (Jr. Division) (b) Chapra (c) Saran	(a) Rs.1,50,000/- within the local limits of Chapra Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Chapra Civil Judge (Junior Division).
45.	Ms. Uma Kumari J.M.1st Class, Banka	(a) Civil Judge (Jr. Division) (b) Banka (c) Banka	(a) Rs.1,50,000/- within the local limits of Banka Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Banka Civil Judge (Junior Division).
46.	Sri Ashish Narain J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Gaya	(a) Civil Judge (Jr. Division) (b) Gaya (c) Gaya	(a) Rs.1,50,000/- within the local limits of Gaya Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Gaya Civil Judge (Junior Division).
47.	Sri Rohit Kumar Verma J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Gaya	(a) <b>Execution</b> Civil Judge (Jr. Division) (b) Gaya (c) Gaya	(a) Rs.1,50,000/- within the local limits of Gaya Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Gaya Civil Judge (Junior Division).
48.	Sri Vikash Kumar Ranjan J.M.1st Class -cum-	(a) Civil Judge (Jr. Division) (b) Munger (c) Munger	(a) Rs.1,50,000/- within the local limits of Munger Civil Judge (Junior Division).

	Addl. Civil Judge (Jr. Division), Munger		(b) S.C.C. Powers of Rs. 1000/- within the local limits of Munger Civil Judge (Junior Division).
49.	Sri Pranav Kumar J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Mohania (Kaimur)	(a) Civil Judge (Jr. Division) (b) Mohania (c) Kaimur	(a) Rs.1,50,000/- within the local limits of Mohania Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Mohania Civil Judge (Junior Division).
50.	Sri Aditya Kumar Sharma J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Bhagalpur	(a) Civil Judge (Jr. Division) (b) Bhagalpur (c) Bhagalpur	(a) Rs.1,50,000/- within the local limits of Bhagalpur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Bhagalpur Civil Judge (Junior Division).
51.	Ms. Anita Kumar J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Bhagalpur	(a) Civil Judge (Jr. Division) (b) Bhagalpur (c) Bhagalpur	(a) Rs.1,50,000/- within the local limits of Bhagalpur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Bhagalpur Civil Judge (Junior Division).
52.	Sri Ravi Shankar Paswan J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Siwan	(a) Civil Judge (Jr. Division) (b) Maharajganj (c) Siwan	(a) Rs.1,50,000/- within the local limits of Maharajganj Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Maharajganj Civil Judge (Junior Division).
53.	Ms. Priyanka Kumari J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Madhubani	(a) Civil Judge (Jr. Division) (b) Madhubani (c) Madhubani	(a) Rs.1,50,000/- within the local limits of Madhubani Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of

			Madhubani Civil Judge (Junior Division).
54.	Ms. Khushboo Anand J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Madhubani	(a) Civil Judge (Jr. Division) (b) Madhubani (c) Madhubani	(a) Rs.1,50,000/- within the local limits of Madhubani Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Madhubani Civil Judge (Junior Division).
55.	Sri Aishwarya Pratap Singh Rathore J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Rosera (Samastipur)	(a) Civil Judge (Jr. Division) (b) Rosera (c) Samastipur	(a) Rs.1,50,000/- within the local limits of Rosera Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Rosera Civil Judge (Junior Division).
56.	Ms. Anjali Kapoor J.M. 1st Class-cum- Addl.Civil Judge (Jr.Division), Hajipur	(a) Civil Judge (Jr. Division) (b) Hajipur (c) Vaishali	(a) Rs.1,50,000/- within the local limits of Hajipur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Hajipur Civil Judge (Junior Division).
57.	Sri Kartikey Kesarwani J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Dalsinghsarai (Samastipur)	(a) Civil Judge (Jr. Division) (b) Dalsinghsarai (c) Samastipur	(a) Rs.1,50,000/- within the local limits of Dalsinghsarai Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Dalsinghsarai Civil Judge (Junior Division).
58.	Ms. Vageesha Sushan J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Sikrahana (East Champaran)	(a) Civil Judge (Jr. Division) (b) Sikrahana (c) East Champaran	(a) Rs.1,50,000/- within the local limits of Sikrahana Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Sikrahana Civil Judge (Junior Division).
59.	Sri Manish Ranjan J.M.1st Class-cum-	(a) Civil Judge (Jr. Division) (b) Benipatti	(a) Rs.1,50,000/- within the local limits of Benipatti

	Addl.Civil Judge (Jr.Division), Benipatti (Madhubani)	(c) Madhubani	Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Benipatti Civil Judge (Junior Division).
60.	Ms. Shriya Kushwaha J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Benipur (Darbhanga)	(a) Civil Judge (Jr. Division) (b) Benipur (c) Darbhanga	(a) Rs.1,50,000/- within the local limits of Benipur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Benipur Civil Judge (Junior Division).
61.	Sri Vikas Kumar J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Birpur (Supaul)	(a) Civil Judge (Jr. Division) (b) Birpur (c) Supaul	(a) Rs.1,50,000/- within the local limits of Birpur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Birpur Civil Judge (Junior Division).
62.	Sri Piyush Prasann J.M.1st Class-cum- Addl.Civil Judge (Jr.Division), Hajipur	(a) Civil Judge (Jr. Division) (b) Hajipur (c) Vaishali	(a) Rs.1,50,000/- within the local limits of Hajipur Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Hajipur Civil Judge (Junior Division).
63.	Ms. Sanchita Chaudhary J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Pupri (Sitamarhi)	(a) Civil Judge (Jr. Division) (b) Pupri (c) Sitamarhi	(a) Rs.1,50,000/- within the local limits of Pupri Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Pupri Civil Judge (Junior Division).
64.	Ms. Anum Siddiqui J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Madhepura	(a) Civil Judge (Jr. Division) (b) Madhepura (c) Madhepura	(a) Rs.1,50,000/- within the local limits of Madhepura Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Madhepura Civil Judge (Junior Division).

65.	Ms. Ayonija J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Sitamarhi	(a) Civil Judge (Jr. Division) (b) Sitamarhi (c) Sitamarhi	(a) Rs.1,50,000/- within the local limits of Sitamarhi Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Sitamarhi Civil Judge (Junior Division).
66.	Sri Rupesh Kumar J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Uda- Kishunganj (Madhepura)	(a) Civil Judge (Jr. Division) (b) Uda-Kishunganj (c) Madhepura	(a) Rs.1,50,000/- within the local limits of Uda- Kishunganj Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Uda-Kishunganj Civil Judge (Junior Division).
67.	Ms. Arpita Sinha J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Naugachia (Bhagalpur)	(a) Civil Judge (Jr. Division) (b) Naugachia (c) Bhagalpur	(a) Rs.1,50,000/- within the local limits of Naugachia Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Naugachia Civil Judge (Junior Division).
68.	Sri Piyush Ranjan J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Shahpur Patori (Samastipur)	(a) Civil Judge (Jr. Division) (b) Shahpur Patori (c) Samastipur	(a) Rs.1,50,000/- within the local limits of Shahpur Patori Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Shahpur Patori Civil Judge (Junior Division).
69.	Ms. Ratna Kumari J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Masaurhi (Patna)	(a) Civil Judge (Jr. Division) (b) Masaurhi (c) Patna	(a) Rs.1,50,000/- within the local limits of Masaurhi Civil Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Masaurhi Civil Judge (Junior Division).
70.	Sri Rakesh Kumar Deepak	(a) Civil Judge (Jr. Division) (b) Biraoul	(a) Rs.1,50,000/- within the local limits of Biraoul Civil

J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Biraul (Darbhanga)	(c) Darbhanga	Judge (Junior Division). (b) S.C.C. Powers of Rs. 1000/- within the local limits of Biraul Civil Judge (Junior Division).
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**By order of the High Court**

**Sd/- Prajesh Kumar**

**Registrar General I/c**

**Memo No.** 33249 - 33349 **Dated, Patna the 10.04.2026**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ All the District Magistrate, Bihar/ All the Principal District and Sessions Judge, Bihar for information **(and communication to the officers concerned).**

**The officers appointed may be directed to make over charge of their respective offices in such a way so as they join their new assignments at the earliest.**

**The Principal District and Sessions Judges concerned are also requested to see the notification published in the District Gazette within the time limit prescribed in**

**Court's letter no.7988-8020 dated 11.06.1986)**

**[The District Magistrate concerned is requested to get the notification published in the District Gazette within a fortnight of the receipt of the Notification]**

**(-) For the P.D.Js concerned only.**

**[-] For the D.Ms concerned only.**

**By order of the High Court**



**Registrar General I/c**